


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 25-02-2016**

| S. No. | Name of Mediator                    | Cases Title   | Name of petitioner Advocate | Name of Respondent Advocate |
|--------|-------------------------------------|---|-----------------------------|-----------------------------|
| 1      | Sh. Vinodi lal Mathur<br>Advocate   | S.B. Company Petition 31/12<br>M/s ABB Ltd. Vs. Instrumentation Ltd.                | Angad Mirdha                | V.K. Tamoliya               |
| 2      | Sh. R.C. Dadhich, RHJS<br>(Retd.)   | S.B. Civil Second Appeal No.170/08<br>Amarnath Vs. Ayodhya Prasad                   | Amit Jindal                 | Alok Garg                   |
| 3      | Sh. R.C. Dadhich, RHJS<br>(Retd.)   | D.B. Civil Misc. Appeal No. 4691/15<br>Mohini Devi Vs. Gopal Sharma                 | Satish<br>Khandal           | Rajesh Kumar<br>Sharma      |
| 4      | Ms. Anupama Chaturvedi,<br>Advocate | S.B. Civil Misc. Appeal No. 2421/12<br>Smt. Parwati soni Vs. Viney Kumar Soni       | Rajesh<br>Kapoor            | Akhil Simlote               |
| 5      | Ms. Anupama Chaturvedi,<br>Advocate | S.B. Cr. Misc. Petition No. 1382/15<br>Sandeep Kumar Vs. State                      | Kamal Kant<br>Vyas          | M. A. Khan                  |
| 6      | Sh. A.K. Bajpai , Advocate          | S.B. Civil Misc. Transfer Application<br>No.64/15 & 84/15 Reena Vs. Pankaj<br>Kumar | Dr. Mahesh<br>Sharma        | Amit Jindal                 |
| 7      | Sh. A.K. Bajpai , Advocate          | D.B. Civil Misc. Appeal No. 4823/15<br>Smt. Rinku Vs. Ashish Sharma                 | CL Saini                    | Sameer Jain                 |
| 8      | Sh. Sageer Ahammed,<br>Advocate     | S.B. Cr. Misc. Bail Application No.15620<br>Abhishek Vs. State                      | Veyankatesh<br>Garg         |                             |
| 9      | Sh. Sudesh Bansal ,<br>Advocate     | S.B. Civil Misc. Appeal No. 2528/13<br>Madan Lal Khatik Vs. Smt. Guddi              | H.K. Saini                  | Krishnavtar<br>Sharma       |
| 10     | Sh. Swaraj Sharma,<br>Advocate      | S.B. Cr. Misc. Bail Application No.<br>1147/16 Lokesh Vs. State                     | Gayatri<br>Rathore          | Shafiq Ur<br>Rahman         |

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 26-02-2016**

| S. No. | Name of Mediator                  | Cases Title  | Name of petitioner Advocate | Name of Respondent Advocate             |
|--------|-----------------------------------|--|-----------------------------|---|
| 1      | Sh. A.R.Patvardhan , RHJS (Retd.) | S.B. Civil Misc. Appeal No. 5407/11 Kartikeya Singh Vs. Pushpa                   | N.C. Sharma                 | R.B. Sharma                             |
| 2      | Sh. D.S. Vashishtha, RHJS (Retd.) | S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan                 | S. Zakawat Ali              | Timan Singh                             |
| 3      | Sh. Mohd. Hanif , RHJS (Retd.)    | S.B. Civil Transfer Application No. 77/15 Dinesh Kumar VS. Lalita                | Rajesh Sharma               | Bharti Sharma                           |
| 4      | Sh. G.P. Pandey, RHJS (Retd)      | S.B. Cr. Revision Petition No. 330/14 Madhusudan Vs. Smt. Manju Devi             | Saransh Saini               | Prem Krishan Sharma<br>Govind Choudhary |
| 5      | Sh. Ashok Sharma, Advocate        | D.B. Civil Misc. Appeal No. 533/15 Sunder Bai Vs. Dharampal                      | Ajay Tantia                 | Devendra Raghava                        |
| 6      | Smt. Nirmala Sharma, Advocate     | S.B. Cr. Misc. Petition No. 5300/15 Smt. Ganga Devi Vs. State                    | Vikas Kabra                 | R.R. Sharma                             |
| 7      | Smt. Nirmala Sharma,              | S.B. Cri. Misc. Bail Application No. 11159/15 Anil Chawla Vs. State              | Anoop Pareek                | Rajesh Sharma                           |
| 8      | Sh. Manoj Sharma, Advocate        | D.B. Civil Special Appeal No. 994/15 Dropadi Vs. The Borad Of Revenue and Others | Vijay Choudhary             | Raghuvendra Singh                       |
| 9      | Sh. Ravi Bhojak , Advocate        | S.B. Civil First Appeal No. 456/14 Banwari & Ors.                                | Dhanna Ram                  | Rahul Tiwari                            |

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